

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Intercon Container Survey & Commodities Pvt. Ltd.

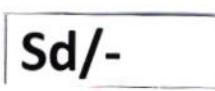
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|--------------------------------------|---|
| 1. | Mr. ANIRUTHA PURUSOTTAMAN | Adv. for the Petitioner |  |
| 35 | Adv. Vinod J. Mehta i/b Adv. Pramir Wangse | Counsel for financial creditor |  |

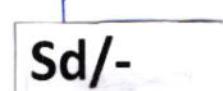
ORDER

CP No.1153/ I&BP/NCLT/MB/MAH/2017

List this matter on 15.11.2017 for orders.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)